COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 295 OF 2016

Dated: 18th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Ultratech Cement Ltd. Vs. Madhya Pradesh Electricity Re	gula	atory Commission & Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	-		
Counsel for the Respondent(s)	:	Mr. S. Venkatesh for R-1		
		Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya a/w Mr. G. Maheshwari (Rep.) for	R-2	

<u>ORDER</u>

List the matter on 21.02.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd